

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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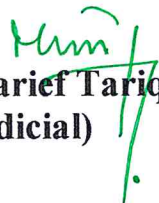
APPLICATION NUMBER :  
PETITION NUMBER : TCP/137/ (IB)/2017  
NAME OF THE PETITIONER(S) : AXIS BANK LTD  
NAME OF THE RESPONDENT(S) : EL FORGE LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

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**ORDER**

Counsel for both the parties present and submitted that the matter has been settled. In view of it, the counsel for the petitioner prayed to permit him to withdraw the Petition and made an endorsement to that effect on the Petition. The prayer is allowed. The petition is dismissed as withdrawn.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

PAM

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**